



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2025-26/21

DOR.CO.SOG(Leg) No.15/09.08.024/2025-26

April 8, 2025

All Scheduled Commercial Banks  
All Co-operative Banks

Madam / Dear Sir

**Review of Regulatory Guidelines– Withdrawal of Circulars**

As a sequel to the recommendations of Regulation Review Authority (RRA) 2.0, a further review has been undertaken on the existing regulatory guidelines on cheques. Accordingly, the circulars listed in '[Annex](#)' are withdrawn with immediate effect.

Yours faithfully

(Sunil T S Nair)  
Chief General Manager



## List of Circulars withdrawn

| Sr.No. | Circular No.                   | Circular Date     | Subject of the Circular  |
|--------|--------------------------------|-------------------|--|
| 1      | DBOD.No.CAS.1392/C.446-72      | August 19, 1972   | Temporary Credit Limits against Cheques Taken for Collection when Clearing is Suspended  |
| 2      | DBOD.No.NCC.77/16.15.84/85     | July 31, 1984     | Introduction of MICR Technology for Cheque Processing  |
| 3      | DBOD.No.Leg.BC-88/C.466(IV)-84 | August 22, 1984   | Customer Service - Payment of Interest at Savings Bank Rate for the Delay in Collection of Outstation Cheques (Recommendation No.78)   |
| 4      | DBOD.No.BL.BC.81/BL.77-78      | January 11, 1988  | Immediate Credit of Outstation Cheques upto Rs. 2,500/- and Payment of Interest for Delayed Collection of Outstation Instruments - Extension of Facilities at Extension Counters                       |
| 5      | DBOD.No.Leg.BC.96/C.466(IV)-88 | February 17, 1988 | Immediate Credit of Outstation Cheques upto Rs. 2,500/-  |
| 6      | DBOD.No.Leg.BC.112/C.233-89    | April 21, 1989    | Section 4 of Banking, Public Financial Institutions and Negotiable Instruments Laws(Amendment) Act, 1988 - Imposing Penalties in case of Dishonour of Cheque for Insufficiency of Funds in the Account |
| 7      | DBOD.No.GC.BC.84/C.408(A)-91   | February 19, 1991 | Frauds - Kite Flying of Cheques  |
| 8      | DBOD.No.BC.82/09.07.007/93     | February 25, 1993 | Customer Service - Immediate Credit of Local Cheques   |
| 9      | DBOD.No.BC.127/11.19.001/92-93 | June 9, 1993      | Clearing Differences   |
| 10     | DBOD.No.BC.140/09.07.007/93    | July 12, 1993     | Delay in Crediting the Proceeds of Outstation Instruments - Rate of Interest   |



| <b>Sr.No.</b> | <b>Circular No.</b>                                 | <b>Circular Date</b> | <b>Subject of the Circular</b>  |
|---------------|---|----------------------|---|
| 11            | DBOD.No.BC.45/09.07.007/94                          | April 16, 1994       | Customer Service - Immediate Credit of Outstation Local Cheques - Rate of Interest            |
| 12            | DBOD.No.BC.93/11.19.001/93-94                       | August 4, 1994       | Presentation of Cheques in the same day's MICR Clearing                                       |
| 13            | DBOD.BC.No.59/09.07.007/95                          | May 17, 1995         | Customer Service - Collection of Outstation Cheques   |
| 14            | DBOD.No.724/09.07.007/96                            | June 22, 1996        | Customer Service - Collection of Outstation Cheques   |
| 15            | DBOD.No.BC.48/09.07.007/97                          | April 22, 1997       | Customer Service - Collection of Local Cheques  |
| 16            | DBOD.No.248/09.07.007/97-98                         | December 12, 1997    | Customer Service - Collection of Outstation Instruments                                       |
| 17            | DBOD.No.BC.132/09.07.007/99-2000                    | December 30, 1999    | Customer Service - Collection of Outstation Cheques   |
| 18            | DBOD.No.BC.181/09.07.007/99-2000                    | May 29, 2000         | Customer Service - Immediate Credit of Outstation and Local Cheques - Enhancement of Ceiling  |
| 19            | DBOD.No.LEG.BC.131/09.07.007/2000-2001              | June 14, 2001        | Delay in Collection of Outstation Cheques   |
| 20            | <a href="#">DBOD.No.Leg.BC.21/09.07.007/2002-03</a> | August 23, 2002      | Customer Service - Immediate Credit for Outstation and Local Cheques - Enhancement of Ceiling |